

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 10**

**C.P. (IB)/779(MB)2023**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **25.10.2023**

NAME OF THE PARTIES:      **KOTAK MAHINDRA BANK LIMITED V/s**  
**INDIA STEEL WORKS LIMITED**

Section 7 of the Insolvency & Bankruptcy Code, 2016

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**ORDER**

1. Mr. Rohit Gupta, Learned Counsel appeared for the Petitioner.
2. Mr. Karan Rathi Kapoor, Learned Counsel a/w Ms. Ragini Singh, Ms. Sanjana Salvi, Advocates i/b Ragini Singh and Associates appeared for the Respondent.
3. Learned Counsel for the Respondent seeks some time to place on record reply. One week time granted by serving advance copy of reply to the Petitioner at least two days prior to the next date of hearing.
4. List this matter on **21.11.2023** for hearing.

Sd/-  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

Sd/-  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

Sapna